

**Ex-Cadre Post in the Ministry  
of I & B**

5821. **Shri Ram Charan:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the total number of ex-cadre posts of Class I, II and III in his Ministry, attached and subordinate offices, sanctioned and filled up during the last five years, upto the 31st March 1967;

(b) the number of posts out of these filled up through direct recruitment, departmental promotion and taking Officers on deputation, separately; and

(c) the total number out of these posts filled from candidates belonging to the Scheduled Castes/Scheduled Tribes?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) to (c). The information in respect of offices other than All India Radio and Directorate of Field Publicity is given in the statement, laid on the Table of the House [Placed in Library. See No. LT-1067/67]. Information in regard to All India Radio and Directorate of Field Publicity is being collected and will be laid on the Table of the House subsequently

**Establishment of a Cantonment  
at Dhrangadhra**

5822. **Shri Sriraj Meghrajji:** Will the Minister of Defence be pleased to state:

(a) whether his Ministry have considered the opinion recorded on the 3rd December, 1963 by General Maharaj Rajendrasinhji on the 'vital, military strategic importance' of Dhrangadhra to the defence of Kutch and North Gujarat and the long pending proposal to establish a Cantonment at Dhrangadhra;

(b) the amount proposed to be spent during this year and during the next four years on the enlargement of the military station; and

(c) the lay out plans for the proposed extension?

The Minister of State in the Ministry of Defence (Shri B. B. Ghagat): (a) There is no proposal under the consideration of Government for setting up a Cantonment at Dhrangadhra. This Ministry has not been able to lay hands on any opinion said to have been recorded on 3rd December 1963 by General Maharaj Rajendrasinhji as mentioned.

(b) There are no such proposals at present under consideration for administrative approval of Government.

(c) Does not arise.

**Office Hours in Air Headquarters**

5823. **Shri R. B. Singh Deo:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that office hours in the Air Headquarters have been changed to 7.30 a.m.—2.00 p.m. from the 1st May, 1967 to 31st July, 1967 whereas the other two wings (Navy and Army) have their office hours from 9.00 a.m. to 5.00 p.m.

(b) if so, the reasons for not observing uniformity in office hours in the three-Headquarters and Offices of inter-service Organisations, when work in most of these offices is interconnected; and

(c) whether Government have taken into consideration the hardships and inconvenience caused to the employees who come to attend office from far off places like Shahdara, Mehrauli, Delhi Cantt. and Malviya Nagar?

The Minister of Defence (Shri Swaran Singh): (a) During the months of May, June and July the office hours at Air Hqrs for Service personnel are from 7.30 a.m. to 1.30 p.m. (six days a week) and those for civilian personnel are from 7.30 a.m. to 2 p.m. (six days a week).

(b) and (c). Morning hours of work during the summer are being observed in the Air Headquarters in line with those of Air Force units